

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 21st August, 2023

NO.HC.VII-56/2020/7925/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Grade-I Judicial Officers of Assam to attend "***Judicial Knowledge Enhancement Programme on General Principle of Criminal Trial***" scheduled to be held on **26-08-2023 (Saturday)** from **9:00 A.M. to 1:15 P.M.** at the Judicial Academy, Assam.

DISTRICT & SESSIONS JUDGES

S. No.	Name	Designation and place of posting
1.	Shri Pranjal Das	District and Sessions Judge, Jorhat
2.	Shri Abhijit Bhattacharyya	District and Sessions Judge, Darrang, Mangaldoi
3.	Shri Raktim Duarah	District and Sessions Judge, Nagaon
4.	Shri Gautam Baruah	District and Sessions Judge, Kamrup, Amingaon
5.	Smti Sangeeta Gogoi Bora	District and Sessions Judge, Dibrugarh
6.	Shri Pratim Kumar Bora	District and Sessions Judge, Barpeta
7.	Smti Indira Barman	District and Sessions Judge, Kamrup (M), Guwahati
8.	Shri Abubakkar Siddique	District and Sessions Judge, Dima Hasao, Haflong
9.	Shri Aditya Hazarika	District and Sessions Judge, Hojai
10.	Shri Dhruvad Kashyap Das	District and Sessions Judge, Cachar, Silchar
11.	Shri Mahendra Kalita	District and Sessions Judge, Udalguri
12.	Shri Dibya Jyoti Mahanta	District and Sessions Judge, Golaghat
13.	Shri Abu Saleh Badrudduza Laskar	District and Sessions Judge, Charaideo
14.	Smti Sharmila Bhuyan	District and Sessions Judge, Lakhimpur, North Lakhimpur
15.	Smti Shabnom Choudhury	District and Sessions Judge, Bajali

16.	Shri Chatra Bhukhon Gogoi	District and Sessions Judge, Sonitpur, Tezpur
17.	Shri Sanjay Hazarika	District and Sessions Judge, Hailakandi
18.	Shri Nogen Senabaya Deori	District and Sessions Judge, Majuli
19.	Shri Paban Chandra Kalita	District and Sessions Judge, Dhubri
20.	Smti Roushan Ara Rahman	District and Sessions Judge, Karimganj
21.	Dr. Manash Barua	District and Sessions Judge, Nalbari
22.	Smti Nirmali Talukdar	District and Sessions Judge, Kokrajhar
23.	Shri Syed Imdadur Rahman	District and Sessions Judge, South Salmara- Mankachar
24.	Shri Dipankar Bora	District and Sessions Judge, Tinsukia
25.	Smti Moushumi De	District and Sessions Judge, Bongaigaon
26.	Shri Naimuddin Ahmed	District and Sessions Judge, Baksa, Mushalpur
27.	Shri Jitu Mani Barman	District and Sessions Judge, Goalpara
28.	Shri Chandranshu Chaturvedy	District and Sessions Judge, Chirang, Kajalgaon
29.	Shri Roushan Lal	District and Sessions Judge, Karbi Anglong, Diphu
30.	Shri Lohit Kumar Saikia	District and Sessions Judge, Sivasagar
31.	Shri Nayan Shankar Baruah	District and Sessions Judge, Morigaon
32.	Sri Bablu Sutradhar	District and Sessions Judge, West Karbi Anglong

ADDITIONAL DISTRICT & SESSIONS JUDGES

Sl. No.	Name	Designation and place of posting
1	Smti Munmun B. Sarma	Addl. Sessions Judge-cum-Special Judge, POCSO, Amingaon
2	Shri Sujit Kumar Ghosh	Addl. District & Sessions Judge(FTC) No. 3, Kamrup (M)
3	Smti Farhana Sultana	Addl. District and Sessions Judge, Nalbari
4	Shri Nityananda Talukdar	Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati
5	Smti Gitali Rabha	Addl. District and Sessions Judge, No.1, Nagaon

6	Shri Yusuf Azaz	Addl. District and Sessions Judge, Barpeta
7	Shri Anil Kumar Basfor	Addl. District and Sessions Judge, FTC, Rangia
8	Shri Debashish Saikia	Addl. Sessions Judge-cum-Special Judge, POCSO, Barpeta
9	Smti Audri Bhattacharyya	Addl. Sessions Judge-cum-Special Judge, POCSO, Kamrup (M), Guwahati
10	Smti Ipsita Borthakur	Addl. Sessions Judge-cum-Special Judge, POCSO, Nagaon
11	Shri Narayan Kuri	Addl. District and Sessions Judge, FTC, Barpeta
12	Shri Nilkamal Das	Addl. District and Sessions Judge, No.2, Nagaon
13	Smti Manju Bordoloi	Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati
14	Shri Kumud Chandra Boro	Addl. District and Sessions Judge, No.3, Nagaon
15	Smti Sabeena Mazumdar	Addl. District and Sessions Judge, Darrang, Mangaldoi
16	Shri Abhijeet Kumar Baruah	Addl. District and Sessions Judge, Kamrup

The aforesaid nominated Judicial Officers are requested to report at the venue **(Judicial Academy, Assam)** on **26-08-2023 at 08:30 A.M.** for the aforesaid training programme.

Further, all other Grade –I, II & III Judicial Officers of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh are directed to join the aforementioned Training Programme through virtual mode.

The link for the proposed training programme is

<https://bit.ly/3qD6hrR>

The training programme and the general instruction for the online training mode for participation is enclosed with the notification.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

6. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.

(He is requested to inform all the Judicial Officers of his respective State to join the aforesaid training through virtual mode accordingly).

9. The District & Sessions Judge,
Bajali/ Baksa/ Barpeta/ Biswanath/ Bongaigaon/ Cachar/ Charaideo/
Chirang/ Darrang/ Dhemaji/ Dhubri/ Dibrugarh/ Dima Hasao/ Goalpara/
Golaghat/ Hailakandi/ Hojai/ Jorhat/ Kamrup (M)/ Kamrup/ Karimganj/
Karbi Anglong/ Kokrajhar/ Lakhimpur/ Majuli/ Nagaon/ Nalbari /
Sivasagar/ Sonitpur / South Salmara-Mankachar/ Tinsukia/ Udalguri/
South Salmara - Mankachar/ West Karbi Anglong

(He/ She is requested to inform all the Judicial Officers under his/her control, other than those who are nominated to

physically attend the training programme, to join the training programme through virtual mode accordingly).

10. The nominated Judicial Officers:

- a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at **judicialacademyassam@gmail.com** on or before **23-08-2023** to enable the Academy to arrange for accommodation.

Name & Designation	Date of arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

- b. **Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**

- c. The nominated officers are to arrange for accommodation and food for the Driver and PSO accompanying them, if any.

11. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

12. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

14. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
21.08.23
REGISTRAR (JUDICIAL)



**ONE DAY JUDICIAL KNOWLEDGE ENHANCEMENT
PROGRAMME ON
“General Principles of Criminal Trial “**

For The Judicial Officers of Assam, Nagaland, Mizoram & Arunachal
Pradesh

Date: 26 August, 2023

Venue: Judicial Academy, Assam, Guwahati

Duration	Topic	Resource Person
9:00 A.M. to 10:15 A.M.	♦ General Principles of Criminal Trial (Part 1)	Hon'ble The Chief Justice Gauhati High Court
10.15 A.M to 10.30 A.M. (HEALTH BREAK)		
10:30 A.M. to 11:30 A.M.	Address by Hon'ble Mr Justice Ujjal Bhuyan, Judge, Supreme Court of India	
11.30 A.M. to 11.45 A.M. (TEA BREAK)		
11:45 A.M. To 1:15 P.M.	♦ General Principles of Criminal Trial (Part 2)	Hon'ble Mr Justice (Retd.) Mir Alfaz Ali Director, Judicial Academy Assam
LUNCH		



JUDICIAL ACADEMY, ASSAM

General Instructions for Training (Online Mode)

1. The training programme will be conducted by using the Online VC/Meeting Software "**Microsoft Teams**" which will be two-way audio-video interaction.
 2. Participants are to * **join the training by disclosing their full name** via the Joining Link as notified and also uploaded in the website of Judicial Academy, Assam
 3. Participants are requested to **report online** through joining Link, **at least 10 minutes before the scheduled time** of Video Conference and maintain punctuality.
 4. Participants are to **keep their video ON, continuously throughout & till the conclusion of the training.**
 5. All the Participants are to follow the Video Conference Protocols like: -
 - a. **Keep themselves muted until & unless they are allowed by the presenter to unmute** themselves.
 - b. At the end of the deliberation of the Resource Person, **participants may raise hand to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.**
 - c. Ensure proper Internet connectivity with adequate data so that they can attend the training without any network and connectivity issue.
 6. Participants are to wear **formal attire** (befitting an officer) while attending the training.
 7. Participants are to check the official website of Judicial Academy, Assam for updates.
 8. Joining Guide (Steps below are to be followed):
 - > Click on the given link or type the given link on the browser.
 - > A new tab with a pop-up will open
 - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.
 - OR**
 - Cancel the pop-up and click on 'Continue on this browser'.
 - > For Smartphone Microsoft Teams App needs to be installed before joining the VC.
- Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - suggestion.jaa@gmail.com

Mobile: - 8723028535 / 8133998881

* Note:- The same is essential for preparation, maintenance and submission of accurate report.